

Shri Kanungo: Hostel accommodation will be provided.

Shri Thimmatah: May I know when this scheme was sanctioned and what are the reasons for the delay in establishing this sericulture institute?

Shri Kanungo: As I said, this is still under consideration. It has not yet been finalised because the prices have gone up in the meantime.

Shri B. K. Galkwad: May I know whether there is any particular restriction that a particular number should be graduates or non-graduates? Is there any number fixed?

Shri Kanungo: It has not been fixed. It all depends on the type of persons whom the State Government selects.

Shri S. C. Samanta: May I know whether there is any proposal to establish regional teaching institutes also?

Shri Kanungo: Not necessarily. This institute will serve the whole of India, along with the higher institute available in Berhampore in West Bengal.

Plan Provision for Vidarbha

*1636. **Shri Balkrishna Wasnik:** Will the Minister of Planning be pleased to state:

(a) whether it is a fact that the Government of Bombay have raised the question of increasing Plan provision for Vidarbha with the Planning Commission, as on a *pro rata* basis Vidarbha should have been given Rs. 44 crores for its development schemes; and

(b) if so, the action taken thereon?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) Yes, Sir.

(b) The matter is under consideration.

Shri Balkrishna Wasnik: In view of the fact that the plan for the former Madhya Pradesh was estimated to cost Rs. 123.7 crores and on a *pro rata*

basis Vidarbha should have been given Rs. 44 crores, may I know the reason why the plan for Vidarbha is only Rs. 39 crores?

Mr. Speaker: The difference is only Rs. 5 crores.

Shri S. N. Mishra: Population is certainly a governing consideration, but there are other considerations too. But, whatever may be the consideration or the principle that will have to be applied to the available funds, that is funds which are available after making provision for spill over projects and also for such commitments as the Tawa scheme. If the hon. Member bears these things in mind, he will not find any injustice having been done to Vidarbha. All the same, this matter is under consideration.

Shri Balkrishna Wasnik: Is it a fact that because a contribution of about Rs. 8 crores has not been made to Vidarbha, many of the development schemes there are being held up?

Shri S. N. Mishra: I have no information about that, about schemes having been held up, but I would like to make it clear that since we have a communication from the Chief Minister of Bombay on this point, that communication is under examination. But in regard to the schemes having been held up, I shall certainly enquire.

Shri B. K. Galkwad: The hon. Minister said there are other considerations too while considering this problem. May I know what other considerations there are?

Shri S. N. Mishra: One very important consideration which would readily come to the mind of the hon. Member is the backwardness of an area.

Import of Electric Motors

*1637. **Shri S. R. Aramgham:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Government of Madras has been repeatedly urging the Centre to issue import permits for 15,000 electric motors for the use of agriculturists in the State; and